

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-1633
ANSWERED ON-11.02.2021

OFF GRID SOLAR PHOTOVOLTAIC APPLICATION PROGRAMME

1633. MS. PRATIMA BHOUMIK
SHRI SUNIL KUMAR SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has extended Off-grid solar photovoltaic application programme for North Eastern States and Jharkhand;
- (b) if so the details thereof; and
- (c) the status of the sanctioned/installed solar street lights, solar study lamps and solar power parks, Statewise including North Eastern States and Jharkhand?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a)&(b)The Ministry of New and Renewable Energy launched Off-grid and Decentralized Solar PV Applications Programme Phase-III in August 2018 for installation of solar street lights and solar power packs and distribution of solar study lamps in the country, including the North Eastern States and Jharkhand, during 2018-19 and 2019-20. The Programme was further extended till 31.3.2021 for implementation only in North Eastern States.

(c) State-wise details of sanction issued and achievements reported for solar street lights, solar study lamps and solar power packs under the Programme till 31.12.2020 is placed at **Annexure**. Sanctions were issued to States/UTs based on demand received from them. No demand was received from the State of Jharkhand and therefore, no capacity was sanctioned to the State under the Programme.

**ANNEXURE REFERRED IN PART (c) OF THE UNSTARRED LOK SABHA
QUESTION NO. 1633 TO BE ANSWERED ON 11.02.2021**

**Status of Sanctions and Installations Under Off-grid & Decentralised Solar PV
Applications Programme Phase-III as on 31.12.2020**

S.No.	States/Union Territories	Solar Street Lights (Nos.)		Solar Study Lamps (Nos.)		Solar Power Packs (kWp)	
		Sanctioned Quantity	Installed Quantity	Sanctioned Quantity	Installed Quantity	Sanctioned Quantity	Installed Quantity
1	Andhra Pradesh	12000	1968	0	-	0	-
2	Andaman & Nicobar	1100	530	0	-	0	-
3	Arunachal Pradesh	20000	8733	200000	57850	0	-
4	Assam	20000	3116	232342	0	0	-
5	Bihar	0	-	0	-	240	30
6	Himachal Pradesh	20000	14000	0	-	0	-
7	Jammu & Kashmir	20000	5000	0	-	0	-
8	Kerala	0	-	0	-	2000	180
9	Manipur	20000	10250	75000	-	25	25
10	Meghalaya	0	-	102000	-	0	-
11	Mizoram	20000	4792	150000	80689	939	710
12	Nagaland	9810	4872	24000	0	0	-
13	Odisha	0	-	0	-	1000	870
14	Sikkim	0	-	43034	0	0	-
15	Telangana	0	-	200000	0	0	-
16	Tripura	12000	3570	300000	189431	0	-
17	Uttarakhand	19665	2097	0	-	0	-
18	Uttar Pradesh	0	-	21122	16282	0	-
	Total	174575	58928	1347498	344252	4204	1815